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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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| 1. For CIBI Vishnu
SANDEEP KUMAR | Counsel for R1- R6 |  |
| 2. J. Manjula Devi, ADV
For KSR & CO COMPANY SECRETARIES LLP
CBE | For Petitioners |  |

ORDER

Ms. Manjula Devi, Counsel for Petitioner present. Shri Sandeep Kumar, Counsel for R1 to R6 present. Counsel for petitioner filed a Memo suggesting three names of the Valuer to be appointed for fixing the market value of the assets of the company, a copy of the same is furnished to the other side. Counsel for respondent sought time for filing reply. Time enlarged at request.

Put up on 31.5.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)